

PRIMARY SCHOOLS IN KUTCH

*1286. **Shri Dholakia:** Will the Minister of Education be pleased to state:

(a) whether there are any Primary Schools in Kutch State where Harijan students are not admitted;

(b) if so, the number of such private and Government Schools; and

(c) the number of such private schools as receive 'grant-in-aid' from Government?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) to (c). The information is being collected and will be placed on the Table of the Lok Sabha in due course.

Shri Velayudhan: May I know whether the Government have got information from any other State where Harijan children are not admitted in the primary schools in spite of that Government order?

Dr. M. M. Das: We have got no information.

Mr. Speaker: How does that arise?

ब्रिटिश स्मारक

*१२८७. **श्री रघुनाथ सिंह:** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने ब्रिटिश स्मारकों के सम्बन्ध में सारे राज्यों में लागू करने के लिये एकरूप नीति बनाई है; और

(ख) क्या किसी राज्य ने इस सम्बन्ध में कोई योजना भेजी है?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) The matter is under consideration.

(b) Some of the States have sent preliminary information about such monuments.

श्री रघुनाथ सिंह: इन स्टेटों के नाम हम जान सकते हैं?

Dr. M. M. Das: The Central Government asked the States to send detailed catalogues of these monuments, statues etc. The States of Andhra, Bengal and Bombay have sent such catalogues. We are expecting such detailed reports from U.P. and Madras.

Shri Raghuramalah: May I know whether the Central Government have indicated any general lines to the States on which these statues should be disposed of?

Dr. M. M. Das: The Central Government have written to the States to know two things; one is a detailed list of these statues etc., and the other, the views of the Chief Ministers of the States. These views have not yet been received by us.

Shri M. L. Dwivedi: What are the recommendations of the Madras Government in this respect?

Dr. M. M. Das: The Madras Government have written to us that this question will be considered by the Madras Cabinet in the month of September.

Sardar A. S. Saigal rose—

Mr. Speaker: Order, order. I am going to the next question. It is no use asking information about each separate State.

मंत्रालय के प्रतिवेदनों के हिन्दी संस्करण

*१२८८. **श्री एम० एन० सिंह:** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि क्या मंत्रालय के प्रतिवेदन और अन्य प्रकाशनों के हिन्दी संस्करण निकालने का विचार है?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): Yes, Sir, of some of the reports and other publications.

Pandit D. N. Tiwary: May I know how many of them are issued at present?

Dr. M. M. Das: Only one report has been published—*Azadi Ke Sat Varsh*; others are under preparation.

Shri S. N. Das: May I know whether any programme has been drawn up and if so what is that programme?

Dr. M. M. Das: A programme has been drawn up to bring Hindi editions of the following reports: (a) the annual report to Parliament on the activities of the Ministry, (b) the popular summarised version of this report and (c) A review of Education in India submitted every year to the International Bureau of Public Education at Geneva.

It is also proposed to publish the following pamphlets in Hindi: (a) *Student indiscipline*, (b) *Basic and social education*, (c) *Syllabus for basic schools*, (d) *Scholarships for Scheduled Castes, Tribes and other Backward Classes, Second Edition* and (e) *Handbook of Suggestions for Teachers in Small Rural Schools*.

Shri M. L. Dwivedi: Will the Minister place on the Table of the House a copy of the vocabulary used in the translation of these reports?

Dr. M. M. Das: This report *Azadi Ke Sat Varsh* has been circulated to hon. Members.

Shri M. L. Dwivedi: I am asking for the vocabulary.

Mr. Speaker: Order, order.

Shrimati Tarkeshwari Sinha: May I know if the Education Ministry is responsible for the publication in Hindi of the reports of their own Ministry or whether they give advice to other Ministries as well for these publications?

Dr. M. M. Das: The hon. Member knows well that we are not in a position up till now to publish all our documents of the Central and State Governments in Hindi because the vocabulary has not yet been prepared in full.

INCOME-TAX DEPARTMENT (PUNJAB)

*1289. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) the number of Officers, Inspectors and other employees in the Income-tax Department at present in the Punjab;

(b) the number of Scheduled Caste employees among them;

(c) whether Income-tax Inspectors have recently been recruited by the Income-tax Commissioner, Jullundur; and

(d) if so, the number recruited and the method of selection?

The Deputy Minister of Finance (Shri M. C. Shah): (a) There are 47 Officers, 27 Inspectors and 493 other employees working in the Income-tax Department, Punjab, as on 31st July, 1954.

(b) 42 employees belong to Scheduled Castes.

(c) and (d). There is only one Commissioner of Income-tax for the whole of Punjab, PEPSU and Himachal Pradesh. In July 1954, he recruited four Inspectors out of whom one belongs to the Scheduled Caste. The method of selection is by interview of candidates whose names had been sponsored by the Employment Exchange.

Shri D. C. Sharma: May I know, roughly speaking, what is the ratio of other employees to inspectors and of inspectors to officers?

Shri M. C. Shah: I cannot tell the exact ratio. As a matter of fact it has been laid down that 16-2/3 per cent. of the vacancies allowed for direct recruitment should be reserved for members of the Scheduled Caste and 5 per cent. of the vacancies for Scheduled Tribes. Accordingly, whenever there are vacancies we follow this rule.

Shri D. C. Sharma: May I know if the selection committees that are set